

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 275 of 2013

&

IA No. 371 of 2013

Dated : 6th November, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Mangalore Electricity Supply Co. Ltd. ... Appellant(s)

Versus

M/s. AMR Power Pvt. Ltd. & Anr. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Sriranga Subbanna

ORDER

Admit. Issue notice in the Appeal as well as in I.A. No. 371 of 2013 (Appl. for stay) returnable on 20.11.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the I.A. No. 371 of 2013 (Appl. for stay) for hearing on
20.11.2013.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/vs